

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. †4599  
TO BE ANSWERED ON 23.03.2021**

**GUIDELINES FOR SETTING UP OF OLD AGE HOMES**

**†4599. SHRI RAHUL KASWAN:**

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) the details of the existing guidelines for setting up and maintenance of Old Age Homes in the country;
- (b) the details and the total number of Old Age Homes set up in the country by the Government during the last three years; and
- (c) the details of funds allocated by the Government for setting up and upkeep of Old Age Homes during the said period?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)**

(a) to (c): The Ministry of Social Justice and Empowerment is implementing the National Action Plan for Senior Citizens (NAPSrC), a Scheme having the vision, mission and the plan of action of the Government of India for welfare and wellbeing of senior citizens of the country. Under NAPSrC the Government of India provides financial assistance for running and maintenance of, *inter alia*, Senior Citizen Homes. Presently there are 613 projects being assisted under the NAPSrC. State/UT-wise number of such homes are at **Annexure-II**.

The NAPSrC has a sub-scheme namely Integrated Programme for Senior Citizens (IPSrC), under which financial assistance is provided to eligible organisations for running and maintenance of Homes to improve the quality of life of the Senior Citizens, especially indigent senior citizens by providing basic amenities like shelter, food, medical care and entertainment opportunities and by encouraging productive and active ageing. Details of guidelines for running and maintenance of projects under IPSrC are at **Annexure-I**.

As per section 19 (1) of the Maintenance and Welfare of Parents and Senior Citizens Act, 2007, "The State Government may establish and maintain such number of old age homes at accessible places, as it may deem necessary, in a phased manner, beginning with at least one in each district to accommodate in such homes a minimum of one hundred fifty senior citizens who are indigent."

Details of budget estimates, revised estimates and expenditure during the last 3 years and current year are at **Annexure-III**.

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**Annexure referred to in reply to parts (a) to (c) in Lok Sabha Unstarred Question No. † 4599 regarding “Guidelines for Setting up of Old Age Homes” , to be answered on 23.03.2021**

**Guidelines for running and maintenance of projects under Integrated Programme for Senior Citizens, a sub-scheme of National Action Plan for Senior Citizens**

Under the Integrated Programme for Senior Citizens (IPSrC), grants-in-aid upto 100% of project cost are given for running and maintenance the following projects:

- i.
  - i. Senior Citizens' Homes (Sr.CH) for 25 destitute Senior Citizens including those under Sansad Adarsh Gram Yojana (SAGY) to provide food, care and shelter.
  - ii. Senior Citizens' Homes (Sr.CH) for 50 destitute Mixed Gender/Elderly Women including those under Sansad Adarsh Gram Yojana (SAGY) to provide food, care and shelter.
  - iii. Continuous Care Homes (CCH) and Homes for senior citizens afflicted with Alzheimer's disease/ Dementia for a minimum of 20 Senior Citizens who are seriously ill requiring continuous nursing care and respite or those who are afflicted with Alzheimer's disease/ Dementia.
  - iv. Ongoing projects of Mobile Medicare Units to provide medical care to the Senior Citizens living in rural, isolated and backward areas.
  - v. Ongoing projects of Physiotherapy Clinics for Senior Citizens for a minimum of 50 Senior Citizens per month.
  - vi. Regional Resource and Training Centres (RRTCs) monitors and provides technical support, advocacy, networking, training and capacity building for effective delivery of service by the Centres for Senior Citizens, funded by the Ministry.
  - vii. Other activities considered suitable to meet the objectives of the scheme, including implementation of the provisions of National Policy for Senior Citizens (NPSrC)

2. Under the Scheme, assistance is sanctioned to the following agencies subject to the terms and conditions laid down by this Ministry:-

- i. Priority to be given to the State Governments / UT Administrations for supporting the projects under the Scheme of IPSrC through Registered Societies/ Panchayati Raj
- ii. Institutions (PRIs) / Local bodies, in the vicinity of Hospitals, as far as possible;
- iii. Non-Governmental/Voluntary Organizations;
- iv. Institutions or Organizations set up by Government as autonomous/ subordinate bodies;
- v. Government Recognized Educational Institutions, Charitable Hospitals/ Nursing Homes, and recognized youth organizations such as Nehru Yuva

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**Annexure referred to in reply to parts (a) to (c) in Lok Sabha Unstarred Question No. † 4599 regarding “Guidelines for Setting up of Old Age Homes” , to be answered on 23.03.2021**

**State/UT-wise Senior Citizen Homes under National Action Plan for Senior Citizens (NAPSrC)**

Sl. No.	States/ UTs	No. of Senior Citizen Home
<b>REST OF COUNTRY (RoC)</b>		
1	Andhra Pradesh	76
2	Bihar	2
3	Chhattisgarh	7
4	Goa	2
5	Gujarat	11
6	Haryana	17
7	Himachal Pradesh	5
8	Jharkhand	3
9	Karnataka	41
10	Kerala	5
11	Madhya Pradesh	20
12	Maharashtra	46
13	Odisha	95
14	Punjab	4
15	Rajasthan	18
16	Tamil Nadu	73
17	Telangana	21
18	Uttar Pradesh	37
19	Uttarakhand	3
20	West Bengal	30
	<b>TOTAL - RoC</b>	<b>516</b>
<b>UNION TERRITORIES (UTs)</b>		
21	A & N Island	0
22	Chandigarh	0
23	Dadra & Nagar Haveli and Daman & Diu	0
24	Lakshadweep	0
25	Delhi	4
26	Puducherry	1
27	Jammu and Kashmir	0
28	Ladakh	0
	<b>TOTAL - UTs</b>	<b>5</b>

<b>NORTH EASTERN REGION (NER)</b>		
29	Arunachal Pradesh	3
30	Assam	45
31	Manipur	33
32	Meghalaya	2
33	Mizoram	2
34	Nagaland	4
35	Sikkim	0
36	Tripura	3
<b>TOTAL - NE REGION</b>		<b>92</b>
<b>GRAND TOTAL</b>		<b>613</b>

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**Budget estimates, Revised Estimate and Expenditure during the last 3 years and current year for Integrated Programme for Senior Citizens (IPSrC)/ National Action Plan for Senior Citizens (NAPSrC)**

*(Rupees in crores)*

<b>Financial Year</b>	<b>Budget Estimate</b>	<b>Revised Estimate</b>	<b>Expenditure</b>
2017-18	46.00	46.00	44.47
2018-19	60.00	65.07	65.07
2019-20	90.10	106.09	106.09
2020-21 (as on 19.03.2021)	200.00	150.00	107.24

Note: IPSrC was made a sub scheme of NAPSrC w.e.f 01.04.2020